

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4612/2013

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

SURESH PAL SINGH (DEAD)

Respondent(s)

Date : 14-10-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI
[IN CHAMBER]

For Appellant(s) Mr. Bhakti Vardhan Singh, AOR

For Respondent(s) Mr. R. C. Kaushik, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the respondent states that he has filed an
I.A. No. 144755 on 26th September, 2022 to bring on record the legal
heirs of the deceased respondent. Office to verify and proceed.

(SNEHA)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
COURT MASTER (NSH)